

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 255 OF 2015 &
IA NO. 405 OF 2015**

Dated: 17th August , 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bangalore Electricity Supply Co. Ltd.Appellant (s)

Vs.

Karnataka Electricity Regulatory Commission & Anr.Respondent (s)

Counsel for the Appellant(s) : Ms. Pankhuri Bhardwaj

Counsel for the Respondent(s) : Mr. Sitesh Mukherjee,
Mr. Deep Rao for R-2
Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Sandeep Rajpurohit for R-1
Mr. Deep Rao for R.2

ORDER

At the request of learned counsel for the appellant, the matter is
adjourned to **31.08.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**